

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 07

Dated Guwahati, the 6th February, 2014

In partial modification of Order No. 73 dated 25th November, 2013, Hon'ble the Chief Justice has been pleased to reconstitute the Hon'ble Juvenile Justice Committee as mentioned below :-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECY.
1.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh	1. Hon'ble Justice Dr.(Mrs.) I. Shah 2. Hon'ble Mr. Justice N. Chaudhury 3. Hon'ble Mr. Justice M.R.Pathak	Joint Registrar, (Vigilance)

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC. III -23/ 2013/ 393-408 / G dated 6th February, 2014

Copy to :-

1. The Registrar, (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl.
3. The Registrar -cum-P.S. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Arunachal Pradesh.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian - cum - Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
11. The Superintendent (_____), Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr./Dr.(Mrs.)Justice _____ Gauhati High Court, Guwahati.
13. The Court Officer, No.1/2, Gauhati High Court, Guwahati
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

